

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.251/GT/2017

Subject : Petition for determination of tariff of Udupi Thermal Power Plant (2 x 600 MW) for the period from 1.4.2014 to 31.3.2019

Petitioner : Udupi Power Corporation Ltd.

Respondent : Power Company of Karnataka Ltd. & ors

Date of hearing : **18.6.2019**

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Nitish Gupta, Advocate, UPCL
Shri Ishaan Mukherjee, Advocate, UPCL
Shri Shubham Arya, Advocate, PCKL & PSPCL
Shri Abhinav Sharma, Advocate, PCKL
Ms. Pallavi Sengupta, Advocate, BESCO
Shri Balaji Srinivasan, BESCO

Record of Proceedings

Pursuant to the submissions of the learned senior counsel for PCKL and the learned counsel for the Petitioner on 30.5.2019, the Petition was directed to be listed for hearing. Accordingly, the matter was listed for hearing today.

2. The learned counsel for the Respondent PCKL prayed for an adjournment of the hearing due to non-availability of the arguing counsel in the matter. This was not objected to by the learned counsel for the Petitioner.

3. Accordingly, the matter was adjourned. Petition shall be listed in due course for which notice will be issued to the parties.

By order of the Commission

**Sd/-
(B.Sreekumar)
Dy. Chief (Law)**

